

3,706 (4A3)

(1) Declaration of Assets and Liabilities

Year 2021-22

I...Birendra Kumar Son/daughter /wife of Sri Rajendra Paswan aged 46 year, member of Bihar Legislative Assemble (139 Rosera) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my self spouse and dependants:

A. Details of Movable Assets:

Note: 1. Assets in joint name indicating the extent of joint ownership will also have to be given.

Note: 2. In case of deposits/ investments, the details including Serial Number, Amount, date of

Deposits, the Scheme, Name of the bank/ Institution and Branch are to be given.

Note: 3. Value of Bonds/Shares Debentures as per current market Value in Stock Exchange in

Respect of Listed Companies and as per books in case of non- Listed companies should

be given.

Note: 4. Dependants here has the same meaning assigned in Explanation (v) under Section 75 A

of the Representation of Peoples Act, 1951

Note: 5. Details including amount is to be given separately in respect of each investment.

sl. No.	Description	Self	Spouse Sevya Rani	Dependant -I Simran Kumari As a Supriya Kaushal	Dependan t-2 Vishvendr a Kumar	Depend ant-3 Vimlend ra Kumar
(i)	Cash in Hand	Rs. 1,51,745	Rs. 45,415/-			
(ii)	Details of deposit in Bank accounts (FDR's Term	S B I (A/C No.3987408 4035) Rs. 8,68,742/- Canara Bank (A/C	S B I (A/C No. 354083052 74) Rs. 3,743/-	Post Office (A/C No.911654 6769) Rs. 1,02,842/-		

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	Deposits and all other types of deposits including saving accounts) Deposits With Financial Institutions, Nqn Banking Financial Companies and Co- operative Societies and the arnount in each such deposit	No.1724101 012179) Rs. 55,961/-			
(iii)	Details of investment in Bonds, debentures/sh ares and units in companies/Mu tual funds and others and the amount				
(iv)	Details of investment in NSS, Postal Saving, Insurance policies and investment in any Financial instruments in Post office or Insurance				

	Company and the amount				
(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc., and other receivables from debtors and the amount	Scorpio (BRO7PC3879) Loan- (Bihar Vidhan Sabha)Rs. 11,70,000/-			
(vi)	Motor Vehicles/ Aircraft s/Yachts/Ship s(Details of Make, Registration number etc. year of purchase and_ amount)	Motor Cycle (BR33R0420) Rs.21,675/-			
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)		Gold-Rs. 2,38,000/- Silver-Rs. 15,000/-		
(viii)	Any other assets such as value of claims/interest				
(ix)	Gross Total Value	10,98,123/-	3,02,158/-		

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B. Details of Immovable Assets: Note: 1. Properties in joint ownership indicating the extent of joint ownership will also Have to be indicated

Note: 2. each land or building or apartment should be mentioned separately in this

Format

sl. No.	Description	Self	Spouse Sevya Rani	Dependant- I Simran Kumari As a Supriya Kaushal	Dependant- 2 Vishvendra Kumar	Dependant- 3 Vimlendra Kumar
(i)	Agricultural Land Location(s) Survey number (s)	Rs.60,00,000/- (Approx)				
	Area (total measurement in acres)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self- acquired property					
	Cost of Land(in case of purchase)at the time of purchase					
	Any investment on the land by way of development, construction etc.					

	Approximate current market value	Rs. 60,00,000/-		
(ii)	Non- Agricultural Land: Location(s) Survey number(s)			
	Area (total measurement in Sq.ft.)			
	Whether inherited property (Yes or No)			
	Date of purchase in case of self- acquired Property			
	Cost of Land (in case of purchase)at the time of purchase			
	Any investment on the land by way of development, construction etc.			
	Approximate current market value			
(iii)	Commercial Buildings (including apartments)- Locations (s)-			

बीरेद्र कुमार

	Survey number(s)		37			
	Area (total measurement in sq.ft)					
	Built-up Area (total measurement in sq.ft)					
	Whether inherited property(Yes or No)					
	Date of purchase in case of self- acquired property					
	Cost of property(in case of purchase) at the time of purchase					
	Any investment on the property by way of development, construction etc.				7	
(iv)	Residential Buildings (including apartments):- Location(s)- Survey number(s)	Rs- 65,00,000/- (Aprox)				
	Area (total measurement in Sq.ft.)	22,800/-Sq. ft.			1 64	
	Built-up Area (total measurement in Sq.ft.)	7,600/- Sq. ft.				

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	Whether inherited property(Yes or No)				
	Date of purchase in case of self- acquired property				
	Cost of property(in case of purchase) at the time of purchase			72	
	Any investment on the property by way of development, construction etc.				
(v)	Other (Such as interest in property)				
(vi)	Total of current market value of (i) to (v) above	Rs. 1,25,00,000/-			

I give herein below the details of liabilities/dues to public financial institutions and Government:-

(Note: Please give separate details of name of bank, institution, entity or individual and Amount before each item)

sl. No.	Description	Self	Spouse Sevya Rani	Dependant- I Simran Kumari As a Supriya Kaushal	Dependant- 2 Vishvendra Kumar	Dependant- 3 Vimlendra Kumar
(i)	Loan or dues to Bank/financial institution(s)					

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	Name of the Bank of financial institution, Amount outstanding, nature of Loan			
	Loan or dues to any other individuals/entity other than mentioned above Name(s),Amount outstanding, nature of loan			
	Any other liability			
	Grand total of liabilities			
(ii)	Government dues: Dues to departments dealing with Government accommodation			
	Dues to department dealing with supply of water			
	Dues to department dealing with supply of electricity			
	Dues to department dealing with supply telephone/mobile			
	Dues to department dealing with government transport(including aircrafts and helicopters)			
	Income tax dues			
	Wealth tax dues			
	Service tax dues			

	Municipal/Porperty Tax dues		
	Sales tax dues		
	Any Other dues		
(iii)	Grand total of all Government	37	

Personal Detail

PAN:-	JZTF	K168	9C						
Gender:-	Male			(N	I/F)				
Date of Birth:-	1	6	1	0	1	9	7	6	(DD/MM/YYYY)

Home District: - SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature वीरेन्द्र कुमार

Name- BIRENDRA KUMAR

Designation-Bihar Legislative Assemble

Place:-Rosera

Date-

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer types Single side) in prescribed format.